

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 107
201/252/ND/2020

IN THE MATTER OF:

M/s N.D. Clothing Pvt. Ltd.

...APPELLANT

Vs.

ROC, NCT of Delhi & Haryana

...RESPONDENT

Section

Under Section 252

**Order delivered on 31.08.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

For the ROC

For the Income Tax Department

:Mr. Ashok Juneja, Advocate

:Ms. Sweety Kumar, AROC

**:Mrs. Lakshmi Gurung, Sr. St.
counsel and Mr. Ankit Singh,
Advocate**

ORDER

Heard the submissions made by the Learned Counsel for the appellant. Learned AROC and proxy counsel for the Income Tax Department are present. Both Income Tax Department and AROC's reports are on record. Order in this matter is reserved.


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**(Sumita Purkayastha)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**

(Annu)